POST OFFER ADVERTISEMENT

NISHTHA FINANCE AND INVESTMENT (INDIA) LIMITED

CIN: L65100DL1983PLC016946

Registered Ofice : 45A, 1st Floor, Main Road, Hasanpur, I.P Extension, New Delhi, East Delhi, Delhi – 110092 and Corporate office at Unit No. 2, Second Floor, Narnarayan Complex, Near Swastik Char Raasta, C.G. Road, Ahmedabad-380009; Tel: 079-40027017; E-mail: nishtha.finvest@gmail.com, Website: www.nfandiltd.com

Open Offer for acquisition of fully paid up equity shares of Rs. 10.00/- each from equity shareholders of Nishtha Finance and Investment (India) Limited (hereinafter referred to as 'NFIL' or 'Target Company') by Ashish Joshi and Chetankumar Chovatiya (hereinafter referred to as "Acquirers"). This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as 'Manager to the Offer') in connection with the Offer made by the Acquirers in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement (DPS) with respect to the aforementioned Offer was made on August 24, 2016 in The Financial Express (English - All Edition), Jansatta (Hindi-All Edition) and Mumbai Lakshadeep (Marathi-Mumbai Edition).

1. Name of the Target Company : Nishtha Finance and Investment (India) Limited
2. Name of the Acquirers : Ashish Joshi and Chetankumar Chovatiya
3. Name of the Manager to the Offer : Intensive Fiscal Services Private Limited
4. Name of the Registrar to the Offer : Skyline Financial Services Private Limited
5. Offer Details

a) Date of Opening of the Tendering Period : February 14, 2017
b) Date of Closure of the Tendering Period : February 28, 2017
c) Last Date of Payment of Consideration : March 14, 2017

6. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
6.1.	Offer Price (in Rs.)	13.00		13.00	
6.2.	Aggregate number of shares tendered	20,02,000		10,45,000	
6.3.	Aggregate number of shares accepted	20,02,000		10,45,000	
6.4.	Size of the Offer (Number of shares multiplied by offer price per share) (in Rs.)	2,60,26,000		1,35,85,000	
6.5.	Shareholding of the Acquirers before Agreement / Public Announcement				
	• Number	18,89,424		18,89,424	
	• % of Fully Diluted Equity Share Capital	24.54%		24.54%	
6.6.	Shares Proposed to be Acquired by way of Agreement				
	• Number	4,00,000		4,00,000	
	• % of Fully Diluted Equity Share Capital	05.19%		05.19%	
6.7.	Shares Acquired by way of Open Offer				
	• Number	20,02,000		10,45,000	
	• % of Fully Diluted Equity Share Capital	26.00%		13.57%	
6.8.	Shares acquired after Detailed Public Statement				
	• Number of shares acquired	Nil		Nil	
	• Price of the shares acquired	N.A.		N.A.	
	• % of the shares acquired	N.A.		N.A.	
6.9.	Post offer shareholding of Acquirers				
	• Number	42,91,424		33,34,424	
	• % of Fully Diluted Equity Share Capital	55.73%		43.30%	
6.10.	Pre & Post offer shareholding of the Public other than Acquirers	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number	54,10,576	34,08,576	54,10,576	43,65,576
	• % of Fully Diluted Equity Share Capital	70.27%	44.27%	70.27%	56.70%

7. The Acquirers jointly and severally accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
8. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Stock Exchange and at the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated February 07, 2017.

Issued by Manager to the Offer on behalf of the Acquirers:

INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Mr. Anand Rawal

914, 9th Floor, Raheja Chambers, Nariman Point, Mumbai-400021, Maharashtra

Tel.: 022-22870443/44/45; **Fax:** 022 -22870446; **E-mail:** anand@intensivefiscal.com

SEBI Registration No.: INM000011112

CIN: U65920MH1997PTC107272

Date: March 14, 2017

Place: Mumbai

Sunjeet Comm.